

( SEE RULE -4 )

GENERAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI

ORDER SHEET

Original Application No : \_\_\_\_\_

Misc. Petition No. \_\_\_\_\_

Contempt Petition No. \_\_\_\_\_

Review Application No. \_\_\_\_\_

25/03/03 mo. A89/98

Applicant (s) Nalini Sengad Sarma Borah

-Vs-

Respondent (s) H. C. Q. 901

Advocate for the Applicant (s) S. Sarma, H. C. D.

Advocate for the Respondent(s) Rafe.

Notes of the Registry	Date	Order of the Tribunal
This Contempt petition has been filed by the learned counsel for the petitioner praying for withdrawal of Contempt proceeding against the contemner for their willful and deliberate violation of the Judgement and order dated 8.12.2000 passed by this Hon'ble Tribunal in case No. 89/98 laid before the Hon'ble Court for further order.	12.5.2003 mb	Heard Mr. S. Sarma, learned counsel for the applicant. Issue notice to show cause as to why the contempt proceeding shall not be initiated. List on 16.6.2003 for orders.

Vice-Chairman

N. Sengad  
02/05/03

Section officer

By ~~Section officer~~  
~~dated 15/5/03~~

Notice prepared and sent  
to DLS for filing the  
Petition No 182  
by Regd. A.D.

D.M.O. 972 W 973  
Std 14/5/03

~~14/5~~

No. 1 reply has been  
buket

23/6/03.

17.6.2003

Copy of the order  
has been sent to the  
Office for issuing  
the same to the L/Adv  
for the party.

LLP

16.6.2003

Present : The Hon'ble Mr. Justice  
D.N. Chowdhury, Vice-Chairman.  
The Hon'ble Mr. R.K. Upadhyaya,  
Member (A).

Heard Mr. S. Sarma, learned  
counsel for the applicant and also Mr.  
A. Deb Roy, learned Sr. C.G.S.C. for  
the respondents.

It appears that against the  
judgment and order passed by this  
Tribunal in O.A. 89/98 a writ petition  
is pending before the High Court which  
is numbered and registered as W.P.(C)  
No. 4456/2001. Since the order of the  
Tribunal is under examination by the  
High Court, we do not find any justification  
for continuing the contempt  
proceeding petition at this stage.

The C.P. accordingly stands  
closed dropped

C. N. B. S. G. S. C.  
Member

Vice-Chairman

mb